## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: CP/17/2017

NAME OF THE PETITIONER(S)

: S.P. VELUMANI

NAME OF THE RESPONDENT(S)

: MAGNUM SPINNING MILLS INDIA PVT LTD

UNDER SECTION

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) M.K. PREETHA. ? for Petitioners

ORDER

2) R. VIDHYA SHANKAR (Counsel for Respondents

R. ASHORKKUMAK)

## **ORDER**

Counsel for both the parties present. Counsel for the Respondents filed a reply on behalf of the Respondents, the copy of which is given to the other side. The matter is posted for arguments. In the meantime, the Petitioner may file the Rejoinder by giving copy to the other side. Put up on 20.02.2018 at 10.30 AM.

-sd-

(CH.MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)